## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

WP(Cr1) No. 655/2019

Naseer Ahmad Wani

.... Petitioner/Applicant(s)

Through:- Mr. M. A Makroo, Advocate (through video conference)

V/s

Union Territory of J&K & Others

.....Respondent/Non-applicant(s)

Through:- Mr. Showkat Naqashbandhi, AAG (through video conference)

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE
ORDER

IGH COUD

Mr. Naqashbandhi, learned AAG, submits that he will produce the detention record by Monday, that is, 22.06.2020.

List 26.06.2020.

(Sindhu Sharma) Judge

**SRINAGAR** 

19.06.2020 SUNIL-II